

(b) the total number of tribals engaged in shift cultivation in the North Eastern region (State-wise); and

(c) the steps proposed to be taken by the Council to rehabilitate the tribals who are engaged in shift cultivation ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):  
 (a) to (c) The total area under shifting cultivation is 2.69 million hectares on which 4.33 lakhs tribal families subsist. The North Eastern Council in its 5th Five Year Plan took up 8 Pilot Projects for the settlement of jhumias. Under this programme 4500 families were settled after developing an area of 11,300 hectares. Based on the experience of these Pilot Projects a new approach of watershed management has been adopted. A scheme comprising 13 Pilot Projects, one in Assam and two in each of the other units of the region are being taken up in the 6th Plan with an outlay of Rs. 4.5 crores. The present concept of watershed management which is being introduced for implementation through the above scheme is based upon the indepth studies and recommendations made by the expert team constituted by the Government of India in the Barak Watershed and other major rivers in the North Eastern Region.

Project formulation and investigation cells are being established in each State/UT with NEC financial assistance and technical guidance. There is also a project formulation cell for guiding the preparation of watershed management project in the NEC Secretariat.

Regional Soil Conservation Staff Training Centre has been set up in Meghalaya with an outlay of Rs. 40 lakhs for the 6th Plan. The total provision under the Soil and Watershed Management programmes of the NEC in the Sixth Plan is Rs. 450 lakhs.

**Notice by Terrorist Suicidal Service, Manipur to Corrupt Officials,**

5098. SHRI R.R. BHOLE: Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government's attention has been drawn to the news item in 'Times of India' dated 16, July, 1982 that Terrorist Suicidal Service in Manipur had served notices on Ministers and Officers not to misuse powers and public money for personal interest and if they do not improve, they will be punished; and

(b) whether three officers were killed for corrupt conduct by these terrorists ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):  
 (a) Yes, Sir.

(b) Between 24th June, 1982 and 12th July, 1982, three officers were shot at in Imphal two officers succumbed to their injuries and one hospitalised. The Terrorist Suicidal Service has claimed responsibility for these incidents. The State Government are having the matter investigated.

**Implementation of Development Programmes under 20-Point Programme**

5099. SHRI VIRBHADRA SINGH: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that Prime Minister has visited some of the States to watch the implementation of Development Programmes under 20-Point Programme;

(b) the names of the States where the implementation of programmes was satisfactory, and

(c) the States where the implementation of development Programme and Welfare programme was not satisfactory ?

**THE MINISTER OF PLANNING (SHRI S. B. CHAVAN):** (a) to (c) During her visit to the States, the Prime Minister generally discusses the implementation of the 20-Point Programme along with other Plan projects whenever there are official discussions. The purpose of such discussions is to promote better coordination in the efforts of the Centre and the State Governments to accelerate developmental activities in the key sectors and not to pass any judgement on the status of implementation.

#### Nationalisation of Sick Units

5100. **SHRI MOHAMMED ISMAIL:** Will the Minister of INDUSTRY be pleased to state :

(a) whether the Industrial Reconstruction Corporation of India has urged Government to nationalise as early as possible the sick units such as Bengal Potteries Ltd., India Machinery Company Ltd., Containers & Closures Limited, Sree Durga Weaving & Spinning Mills etc.;

(b) if so, the details thereof;

(c) the steps taken by Government thereon; and

(d) if not, the reasons for the inordinate delay ?

**THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI):** (a) to (d) The Government has been examining various alternatives, including nationalisation, for the final disposition of the assets of the industrial undertakings under reference, in consultation with the Industrial Reconstruction Corporation of India, who are managing the said industrial undertakings as Authorised Person.

#### Total Decontrol of Cement

5101. **SHRI M. RAMGOPAL REDDY:** Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the President of the Cement Manufacturers Association

has advocated total decontrol of cement; and

(b) if so, the reaction of Government in the matter ?

**THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI):** (a) In his address at the meeting of the Cement Manufacturers' Association on 30th July, 1982, the President, Cement Manufacturers' Association had, inter- alia observed that partial decontrol is only a first step in the orderly withdrawal of all controls on prices and distribution of cement. . . . but withdrawal of all controls on prices and distribution of cement would be possible only when supply of cement is equal to or in excess of the demand for cement in the country.

(b) Government is watching the situation relating to production, distribution and prices of cement and will orient controls at appropriate stages as is indicated in overall public interest.

#### Shifting of Workers Education Centre From Tezpur

5102. **SHRIMATI PRAMILA DANDAVATE:** Will the Minister of LABOUR be pleased to state:

(a) is it a fact that the Workers/Education Centre run by the Central Board of Workers Education is being shifted from Tezpur situated within a Tea Plantation area for the benefit of the illiterate to semi-literate Adivasi Tea Workers;

(b) if so, the reasons therefor;

(c) why a third centre cannot be opened for the workers in other industries either at Sillchar, Shillong or Gauhati; and

(d) why Government do not open such a Workers Education Centre for all the Hill States of the North Eastern region at Shillong ?

**THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR):** (a) No, sir.

(b) Does not arise.